

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

TUESDAY, THE 05TH DAY OF MAY 2020 / 15TH VAISAKHA, 1942

BA TMP.NO.230 OF 2020

(S.C No. 1701 of 2019 on the file of the Additional Sessions Court-II,
Thiruvananthapuram)

(Crime No.6 of Thiruvananthapuram Excise Circle)

Petitioner/Accused No. 2

Anwar Sadath
aged 31 years, S/o Ali
Cheruthadathil House
Vazhakala, Kakkanad
Ernakulam District 682 021

By Adv. Shri Soori. M.B

Respondent/Complainant

State of Kerala rep. by the Public Prosecutor,
High Court of Kerala, Ernakulam.

BY P.P.SRI.AJITH MURALI & SANTHOSH PETER(SR)

THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD ON
05.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

P.V.KUNHIKRISHNAN, J

B.A.TMP No.230 of 2020

Dated this the 5th day of May, 2020

O R D E R

The learned counsel for the petitioner submitted that the the bail application is closed because another bail application with same number is pending before this Court. Hence this bail application is closed.

P.V.KUNHIKRISHNAN, JUDGE

YKB